

ITEM NO.8

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 01-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Deepak Tyagi, Adv.

Mr. K.k.gautam, Adv.

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.2 to 13 are duly represented and have already filed counter affidavit..

Service is complete on respondent nos.1.1, 1.2.1, 1.2.2, 1.2.3, 1.2.4, 1.2.5, 1.3, 1.4, 1.5.1, 1.5.2, 1.5.3, 1.6.1, 1.6.2, 1.6.3, 1.6.4, 1.6.5, 1.7.1, 1.7.2, 1.7.3 and 1.8. Ld. Counsel who entered appearance on the last date of hearing has not filed vakalatnama and counter affidavit yet. Today more time is sought by the ld. Counsel, Ms Saumya Tyagi. Be filed within four weeks as last opportunity.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ